

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 76/MP/2015

Subject : Petition under Regulation 15 (1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 for approval of Renovation and Modernization proposal in respect of Bairasiul Power Station.

Date of hearing : 9.6.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : NHPC Limited

Respondents : Punjab State Power Corporation and others.

Parties present : Shri A.K. Pandey, NHPC Limited
Shri J.K. Jha, NHPC Limited
Shri K. Nayak, NHPC Limited
Shri Dhanush C.K., NHPC Limited

Record of Proceedings

The representative of the petitioner submitted that as per the Commission's direction dated 9.4.2015, CEA has been impleaded as party to the petition and copy of the petition has already been served on it. However, no reply has been received from the CEA.

2. The Commission directed CEA to file its reply by 3.7.2015 with an advance copy to the petitioner who may file its rejoinder, if any, by 17.7.2015.

3. The petition shall be listed for hearing on 23.7.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**